

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Ms. Manmeet Kaur EC : 87549039	PA in the Sh. Mayank Mittal ACMM (Special Acts), Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Dig Vinay Singh, District Judge (Commercial Court)-03, West District, Tis Hazari Courts, Delhi.
2.	Sh. Sukhjiti Mahi EC : 19798906	PA in the court of Sh. Dig Vinay Singh, District Judge (Commercial Court)-03, West District, Tis Hazari Courts, Delhi.	PA in the Office Pool, West District, Tis Hazari Courts, Delhi.
3.	Ms. Mamta Narula EC : 13851	PA in the court of Sh. Raj Kumar Singh, MM-05, Central District Tis Hazari Courts, Delhi.	PA in the court of Sh. Mayank Mittal ACMM (Special Acts), Central District, Tis Hazari Courts, Delhi.
4.	Ms. Meenakshi EC : 56171090	PA in the court of Sh. Chatinder Singh, MM-07, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5..	Sh. Deepak Kumar EC : 47997261	PA in the court of Ms. Twinkle Wadhwa, Judge, Family Court-02, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Ms. Vidhi Gupta Anand, CMM, Shahdara District, Karkardooma Courts, Delhi.
		<i>(In diverted capacity)</i>	<i>(till the joining of one of the PAs posted in the Office Pool, Shahdara District after availing Maternity/CCL Leave)</i>
6	Ms. Aarti Kanojia EC : 3081	Sr.PA in the court of Sh. Satyabrata Panda, ADJ-04, New Delhi District Patiala House Courts, Delhi	Sr . PA in the court of Ms. Twinkle Wadhwa, Judge, Family Court-02, Shahdara District, Karkardooma Courts, Delhi.
			<i>(In diverted capacity)</i>
7.	Ms. Jyotsana Sehrawat EC : 76560458	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of of Sh. Satyabrata Panda, ADJ-04, New Delhi District Patiala House Courts, Delhi
8.	Ms. Anjana Kothari EC : 3142	PA in the court of Sh. Vaibhav Mehta, SCJ-cum-RC, New Delhi District, Patiala House Courts, Delhi.	PA in the court of Ms. Swati Gupta- I, JSCC-cum-ASCJ-cum-GJ, New Delhi District, Patiala House Courts, Delhi.
9.	Ms. Monika EC : 18163887	PA in the court of Ms. Swati Gupta- I JSCC-cum-ASCJ-cum-GJ, New Delhi District, Patiala House Courts, Delhi.	PA in the court of Ms. Ankita Lal, ASJ (FTC), North-East District, Karkardooma Courts, Delhi.

Note :

1. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi is hereby requested to post one PA in the court of CMM, Shahdara District, Karkardooma Courts, Delhi on joining of one of the PAs posted in the Office Pool, Shahdara District, Karkardooma Courts, Delhi after availing Maternity Leave/Child Care Leave.



2. Sh. Deepak Kumar S/o- Sh. Ram Nath Singh, PA is hereby directed to report in the Office Pool, Central District, Tis Hazari Courts Delhi whenever any PA is being posted in the court of CMM, Shahdara District, Karkardooma Courts, Delhi.
3. The earlier transfer & posting order no. 94482-95162/Admn.I/P&T/HQs/2023 dated 22.12.2023 in respect of Ms. Anjana Kothari, PA (mentioned at Sl. No. 107) is hereby cancelled.
4. The above mentioned Sr. Personal Assistants/Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
5. Non-compliance of the transfer & posting orders/ immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

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15.1.24

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 4203-4260 /Admn-I/P & T/HQs/2024

Dated, Delhi the 15-1-24

Copy forwarded for information and necessary action to: -

1. The Ld. Principal District & Sessions Judge, West/North-East/Shahdara/New Delhi/, Delhi /New Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka Courts, New Delhi.
3. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ West/North-East/Shahdara/New Delhi/, Delhi /New Delhi.
4. The Officers and Officials concerned.
5. The Personal Office of the undersigned.
6. The Sr. A. O. (Judl.)/A. O.(Judl.)/Branch In-Charges, Administration Branch, Central/ West/North-East/Shahdara/New Delhi/, Delhi /New Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No 114, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
11. Web-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI